

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
DIVISION BENCH
COURT-1

ITEM No.105
C.P.(IB)/149(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Ahepra Healthcare Ltd
V/s
Norris Medicine Ltd

.....Applicant

.....Respondent

Order delivered on ..16/02/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

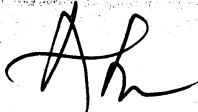
PRESENT:

For the Applicant : None
For the Respondent : None

ORDER

The rejoinder is not filed by the Operational Creditor.

The matter stands adjourned to 19.04.2022.



**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Braj Mohan / A. Bhadauria



**MADAN B GOSAVI
MEMBER (JUDICIAL)**